Affidavit to furnished by candidate along with nomination paper

Before the Retuning Officer

for election to Bihar Lagislative Assembly (name of House)

From 151, Parbatta constituency

(name of the constituency)

1. Samrat Choudharv@ Rakesh Kumar Son/daughter/wife of Sri Sakuni Choudharv aged 43

Years, resident of, Nukhya Grmam, Manikpur Tola, P.O. Lakhanpur, P.S. Tarapur DistMunger candidate at the above election, do hereby solemnly affirm and date on as under:-

- (1) The following case Act and description of the office for which cognizance taken by the court:-
- Section of Act and description of the office for which cognizance taken:
- (II) The Court Which has taken cognizance:
- (III) Case No:- P.S. case no.. 3/11 dated 10/01/2011 Tarapur, Munger and Parbatta P.S. case No. 241/10 dated 19/10/10& case 36/2011, P.S= Sonia vihar
- (IV) Date of of the court taking cognizance;
- (V) Details of appeal (s) / Application (s) for revision, etc, if any, filed against above order taking congnizance:
- (2) That I give hareinbelow the details of assets (immovable, movable, bank balance, etc.) myself, my spouse and dependents *

Jam 67

A. Details of movable assets.

(Assets in joint name indication the extent of joint ownership will also have to given)

s. No.	Description	Self Samrat Choudhary @ Rakesh Kumar	Spouse(s) Name(s): Mamta Kumari	Dependent-1 Name; Charu Priya (Daughter)	Dependent2 Name Praney Priyam (Son)	Dependent-3 Name.etc.
(i)	Cash	Rs. 95000/-	Rs. 98000/-			
(ii)	Deposit in Banks, Financial Institutions and Non- Banking Financial Companies	5.8.I. Patna A/C 20015881073 Rs. 100205/- Allahabad Bank Mehdipur Rs. 11870/- HDFC,Patna 04771930004901 Rs. 46550/-	SBI A/c 30261313365 Rs. 677000/- HDFC 0477190002604 Rs. 14637/-			
(iii)	Bonds, Debentures and Shares in Companies	Share Rs. 40000/- UTI Rs. 5000/-				
(iv)	Other Financial Instruments NSS ,Postal Saving ,LIC, Policies, etc.	LIC Rs. 150000/- SBI LIFE insurance Rs. 95000/- LIC Premium Rs. 41613/-		LIC Premium Rs. 76000/- TATA AIG Rs. 153000/-		
(v)	Motor Vehicles (details of make, etc.)	Accent Car Rs. 600000/- Scorpio Rs. 350000/-				
(vi)	Jewellery (give details of Weight and value)	Gold- 30g Rs. 90000/-	Gold- 200g Rs. 600000/- Silver- 500g Rs. 40000/-			
(vii)	Other assets, such as values of claims/interests	30.6 Rifle Rs. 21000/- HUDCO. Rs. 33708/-	100.4000)*			

Note: Value of Bonds/Shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Jam 97/12

^{*} Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of ownership will also have to be

S. No.	Description	Self Samrat Choudhary @ Rakesh Kumar	Spouse(s) Name(s): Mamta Kumari	Dependent-1 Name; Charu Priya (Daughter)	Dependent2 Name Praney Priyam (Son)	Dependent-3 Name.etc.
(i)	-Location(s) -Survey numbers -Extent (TOTAL measurement) -Current market Value	LAKAPUR 30 Kattha Babu Chakia 2Kattha Rs. 260000/-			(331)	
(ii)	Non-Agricultural Land Location(s) -Survey numbers -Extent (TOTAL measurement -Current market Value	Advance against Land Rs. 801000/- (Auctioned from Allahabad Bank situated at Phulwari Circle)				
(iii)	Building (commercial and residential) Location(s) -Survey numbers -Extent (TOTAL measurement -Current market Value	9 shops situated at Lakhanpur Rs, 682500/-	Advance against Flat dated 16/11/2010 Rs. 800000/- Stamp. 36000/-			
(iv)	House/Apartments.etc. Location(s) -Survey / door number(s) -Extent (TOTAL measurement -Current market Value		Flat no-101. Block- B Rekha Encleve I.A.5 colony Rupspur Advance against Flat dated 16/11/2010 Rs. 800000/- Stamp. 36000/-			
(v)	Others (Such as interest in Property)		and any			

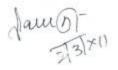
[Note:- Ancestral property not included]

Jam 67

(3) I give hereinbelow the details of my liabilities / Overdues to public financial institutions and government dues:-

[Note; Please give separate details for each item]

S.No	Description	Name and address of Bank/Financial Institution(s)/Department(s) Samrat Chaudhary @ Rakesh Kumar	Amount outstanding as on
(a)(i)	Loans from Banks	To roncar numar	Kumari Mamta
(ii)	Loans from financial Institutions Unsecured Loan	Rs. 605000/-	Rs. 1320000/-
(iii)	Government dues (other than income tax and wealth tax) (No Due Certificate to be enclosed in case holding or having held any public office)		
(b)(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed Give also Permanent Account Number(PAN)]	PAN - AASPC2003P	PAN – AQLPM9589M
(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed .]		
iii)	Sales Tax [Only in case of proprietary business]		
iv)	Property Tax		



(4) My educational qualification are as under :-

(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of School / University and the year in which the course was completed should also be given)

DEPONDENT 3 XI

VERIFICATION

nothing material has be	e and correct to the best of my een concealed therefrom.	knowledge and belief	, no art of it i	is false and
Verified at	this the	day of	, 20	Jamor
				DEPONENTS